- (b) if so, the details in this regard; and
- (c) what steps have been taken by the Government of India in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUIRAL): (a) to (c) No, Sir. However, the position is being ascertained.

CENTRAL WAGE BOARD ON ENGINEERING INDUSTRY

- ♦277. SHRI J ' S. TILAK : Will the Minister of LABOUR AND REHABI-LITATION be pleased to state :
- (a) whether Government have considered the recommendations of the Central Wage Board on Engineering Industries; and
- (b) if so, what are its reactions thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) Yes. The matter was discussed in a tripartite Meeting held on 1-3-1969. The State Governments wanted pseliminary discussions with the employers' and workers' representatives at the State level; this was agreed to by the workers' and employers' representatives. In West Bengal a settlement has been reached. Talks in some other States are reported to be in progress.

TRACTOR HIRING AND SERVICE CENTRES

◆278. DR. SALIG RAM : SHRT KRISHAN KANT : SHRI A. G. KULKARNI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) whether the National Cooperative Development Corporation have evolved a scheme to start tractor hiring and service centres in the cooperative fields; and
- (b) if so, how many such centres have been started?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. BRING): (a) Yes, Sir.

(b) Out of the eight centres for which financial assistance had been released by the National Cooperative Development Corporation, one centre has started operation.

REPORT OF THE COMMITTEE ON UN-EMPLOYMENT ESTIMATES

*279. SHRI Y. ADINARAYANA REDDY: DR. SALIG RAM: SHRI KRISHAN KANT: SHRI A. G. KULKARNI: SHRI BALACHANDRA MENON:

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply to Starred Question No. 393 given in the Rajya Sabha on the 16th May, 1969 and state:

- (a) whether the Committee of Experts on Unemployment Estimates set up by the Planning Commission in August 1968 has submitted its report;
- (b) if so, what are its recommendations; and
- (c) the decision taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No

(b) and (c) Do not arise.

REMOVAL OF POSTAL STAMPS

◆280. SARDAR GURCHARAN SINGH TOHRA : SARDAR NARINDAR SINGH BRAR :

Will the Minister of INFORMATION AND BROADCASTING AND COM-MUNICATION be pleased to state:

- (a) whether Government have received complaints to the effect that some employees of the P&T Department of Ferozepore District in Punjab remove blank postal stamps from the envelopes and the addressees are required to pay the fine:
- (b) if so, the details of the complaints received; and
 - (c) the steps taken to check them?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICA TIONS (SHRI SATYA NARAYAN SINHA): (a) Nil.

- (b) Does ne t arise.
- (cl Does ne t arise.

LABOUR PARTICIPATION IN THE MANAGEMENT OF INDUSTRIES

- *28l. SHRI BALACHANDRA MENON: Wil the Minister of LABOUR AND REHABILITATION be pleased to stat:
- (a) whether it is a fact that the scheme for Ia)our participation in the management o industries has not made much headway;
- (b) if so, vhat are the reasons for the slow prog ess of the scheme; and
- (c) what steps Government propose to take *to* mal:e the scheme a success?

THE MINSTER OF STATE IN THE MINISIRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SH H BHAGWAT THA AZAD): (a) It is true that the voluntary scheme i f labour participation in management ias not made the expected headway.

- (b) The miin reasons are :—
- (i) Most progressive employers have a sys em of consultation with their workers through a recognised unions an J/or works committees. Very often the employers, and sometimes the inions also, feel that a formal Joi tt Management Council would be edundant;
- (ii) Inte I and intra-union rivalries in industrial establishments often create an unfavourable climate for the implerr entation of the Scheme.
- (iii) Mcst managements are averse to laving a multiplicity of Joint bodies such as Works Committees, Production Committees, Safety Committees, Joint Management Councils etc.
- (c) The matter is under Govern ment's consideration in the light of the recommendations of the National Commission on I abour.

FOOD ADVISORY COUNCIL

- *282. SHRI JAGAT NARAIN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government have set up a Food Advisory Council to secure the advice of different interests on ihe National Food Policy;
- (b) if so, the composition of the Advisory Council and the categories of different interests who will work on the Council; and
- (c) the names of the various official and non-official members of the Council?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE. COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

- (b) The Advisory Council is com posed of a Chairman, a Vice-Chairman, i eight other official members including the Members-Secretary and 18 non-official members. It represents the different interests who will work on the consumers, cooperatives and others.
 - (c) A statement is placed on the Table of the Sabha.

STATEMENT

List of members of the Advisory Council

GOVERNMENT OF INDIA

- 1. Shri Jagjivan Ram, Union Minister of Food, Agriculture, Community Development and Cooperation.
- 2. Shri A. P. Shinde, Minister of State for Food and Agriculture.
- 3. Dr. D. R. Gadgil, Deputy Chairman, Planning Commission.
- 4. Shri P. C. Sethi, Minister for Revenue and Expenditure.
- Shri K. D. Mathrani, Secretary to the Government of India, Department of Food.
- 6. Shri B. R. Patel, Secretary to the Government of India, Department of Agriculture.
- 7. Shri B. D. Pande, Secretary, Planning Commission.